

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1016/2023

SURENDRA SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 78124/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 78126/2022 - EXEMPTION FROM FILING O.T. and IA No. 78120/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 20-07-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Appellant(s) Mr. Jeewesh Prakash, Adv.
Mr. Shantanu Sagar, AOR

For Respondent(s) Mr. Divyanshu Sahay, Adv.
Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Accommodation is asked for on behalf of the
appellant.

List after three weeks.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR